

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

06.11.2020

C.P.C/350/93/2020

O.A./350/417/2020

(MENTIONED)

ITEM NO:19

FOR APPLICANTS(S) Adv. : Mr. B. Nandy

FOR RESPONDENTS(S) Adv.: None

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Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for the petitioner.</p> <p>Ld. counsel for the petitioner submits that the order has been complied with and the adverse orders have been expunged.</p> <p>Since there is no deliberate violation of the order of the Tribunal, contempt proceedings are dropped. Notices issued, if any, are discharged.</p> <p style="text-align: center;">✓</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p>